

करने की योजना है। इस स्कीम के अन्तर्गत 22 गांवों को बिजलीकृत किया जा चुका है। अन्य गांवों के बिजलीकरण का कार्य चल रहा है।

कोटा जिले की छोपाबरोड़ पंचायत समिति के 43 गांवों के बिजलीकरण के लिए राजस्थान राज्य बिजली बोर्ड ने एक स्कीम हाल ही में ग्राम बिजलीकरण निगम को भेजी है।

Irregular purchase of parts and accessories by the Delhi Municipal Corporation automobile workshop

2888. SHRI O. P. TYAGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Municipal Corporation Automobile Workshop at Jhandewalan made an irregular purchase of parts and accessories worth Rs. 19.2 lakhs during the years 1968-69 and 1969-70;

(b) what action has been taken against the defaulting officials for this lapse; and

(c) the steps taken to curb the occurrence of such defaults?

THE MINISTER OF STATE IN THE MINISTER OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c). According to available information, some objections were raised by the audit party regarding the purchase of stores made by the Jhandewalan automobile workshop during the years 1968-69 and 1969-70 amounting to Rs. 19.23 lakhs for repairs of trucks. The Municipal Corporation of Delhi are examining the audit para. Further action, if necessary, will be taken after the examination is completed.

Loss suffered by Coal Industry

2889. SHRI NARENDRA SINH: Will the Minister of ENERGY be pleased to state:

(a) whether labour unrest and widespread strikes and lock-outs have adversely affected the economy of coal industry; and

(b) if so, the total loss suffered by the industry during the current financial year?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). While the number of strikes in the nationalised coal industry registered an increase during 1977-78 as compared to the previous year these did not have any serious effect on the economy of the industry. The loss of production of coal on account of these strikes in the mines of coal India limited during April to December 1977 has been estimated to be 2.96 lakh tonnes against the total production of about 624 lakhs tonnes.

Loss suffered by NTC in M.P.

2890. SHRI MADHAVRAO SCINDIA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received complaints against National Textile Corporation Ltd., Madhya Pradesh;

(b) whether Government are also aware that the National Textile Corporation in Madhya Pradesh, is running at a loss; and

(c) if so, steps that are proposed to improve the same?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) Yes, Sir.

(b) Yes, Sir.

(c) Important steps being taken to improve the working of the mills run

by the National Textile Corporation (Madhya Pradesh) Ltd. are as follows:—

- (i) modernisation/renovation of the machinery;
- (ii) rationalisation of work loads and labour force;
- (iii) bulk procurement of raw material on centralised basis;
- (iv) diversification in the pattern of production.
- (v) changes in the marketing strategy; and
- (vi) techno-economic survey of selected mills.

Official Language Department in Ministry

2892. SHRI ROOP NATH SINGH YADAV. Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Official Languages Department in his Ministry was created on the day emergency was proclaimed in the country;
- (b) whether in view of the provision made in Section 3(1) of Official Languages Act, 1963 (as amended) it is necessary to continue this Department when emergency has been lifted;
- (c) whether it is proposed to hand over the charge of Official Languages Department to the Home Secretary as before; and
- (d) if so, when its charge is likely to be handed over to the Home Secretary?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS; (SHRI DHANIK LAL MANDAL) (a) It has been under consideration for a long time to create a separate Department to look after the work of the Department of Official Language and in this regard a proposal was first placed, in meeting of the Central Hindi Committee held on

2-4-1974. After considering the matter the Sub-committee of the Central Hindi Committee submitted its recommendation to the Central Hindi Committee and the Central Hindi Committee in its meeting held on 9-4-1975 decided to create an independent Department of Official language After completing the formalities in this regard an independent Department of Official language was set up from 26-6-1975, but the creation of the Department had no concern with the Emergency.

(b) Yes, Sir. If the Department of Official Language is wound up, the programmes to increase the use of Hindi in the Official work according to the resolution adopted on 18-1-1968 by both the Houses of the Parliament would not be implemented properly. Further the compliance of Official Language rules issued on 28-6-1976, Hindi teaching to Central Government employees etc. would also become difficult.

(c) and (d). No such proposal is under consideration of the Government.

Retired Military Officers for Civil Employment

2893. SHRI K. T. KOSALRAM: Will the Minister of DEFENCE be pleased to state:

- (a) the number of retired officers from the Military sponsored for civil employment by the DG Resettlement in 1977;
- (b) how many of them were provided with jobs; and
- (c) how many were sponsored for employment in Scheduled Banks and how many were provided with such employment?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) 895

(b) 257

(c) Sponsored 243

Employed 14